

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1664
ANSWERED ON:07.03.2011
CIVIL AREA UNDER CANTONMENT
Singh Baba Shri K.C.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has received any proposal for bringing civil areas under Ranikhet cantonment in Uttarakhand under municipal area;
- (b) if so, the date of receipt of the said proposal and the time by which the same is likely to be approved;
- (c) if not, whether the Government proposes to take some initiatives in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (d): Government of Uttarakhand's proposal was received on 31.7.2009 for bringing certain areas of Ranikhet cantonment under Municipal area. The areas proposed by the State Government are surrounded by Military area having defence installations. Agreeing to this proposal would have involved serious security implications besides affecting health and hygiene of the troops. It would have also resulted in loss of revenue to the Ranikhet Cantonment Board. Under these circumstances the proposal of the Government could not be acceded to. Government of Uttarakhand was informed accordingly on 22.12.2010.